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Title: Introduction and passing of the Delhi Appropriation Bill, 2014.

MR. CHAIRMAN: Now, the House shall take up Item No.26I. Hon. Minister.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): Sir, on behalf of Shri Namo Narain Meena, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2013-14. ...(*Interruptions*)

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2013-14."

The motion was adopted.

SHRI JESUDASU SEELAM: Sir, I introduce** the Bill.

MR. CHAIRMAN: Now, the House shall take up Item No.26J.

SHRI JESUDASU SEELAM: Sir, I beg to move:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2013-14, to be taken into consideration. "

MR. CHAIRMAN: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2013-14, to be taken into consideration. "

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. CHAIRMAN: The Minister may now move that the Bill be passed.

SHRI JESUDASU SEELAM: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

14.15 hrs

*At this stage, Shri Chaudhary Lal Singh and some other
hon. Members came and stood on the floor near the Table.*

MR. CHAIRMAN : We will now take up 'Zero Hour'. Shri Arjun Ram Meghwal.